

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 387 of 2018 &  
IA No. 1878 of 2018**

**Dated : 8<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Lanco Anpara Power Limited** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

**Counsel for the Appellant(s) : Mr. Gaurav Dudeja**

**ORDER**

Issue notice to the Respondents returnable on 05.03.2019. Dasti, in addition, is permitted.

List the matter on **05.03.2019**.

**(S.D. Dubey)**  
**Technical Member**

*pr/kt*

**(Justice Manjula Chellur)**  
**Chairperson**